

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.01.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 936 of 2021	Essjay Ericsson Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 1034 of 2021	Ravindra Loonkar Resolution Professional of ACIL Ltd. Vs. Official Liquidator (Attached to High Court of Delhi)	Ashly Cherian	
3.	Comp. App. (AT) (Ins) No. 1043 of 2021	Greymatter Entertainment Pvt. Lts. Vs. Pro Sportify Pvt. Ltd.	Ashkrit Tiwari	
4.	Comp. App. (AT) (Ins) No. 1071 of 2021	PEC Ltd. Vs. Phulchand Exports Pvt. Ltd.	Krishan Kumar	Anando Mukherjee Kumar Anurag Singh Umang Mehta
5.	Comp. App. (AT) (Ins) No. 07 of 2022	Gajendra Singh Singhvi Vs. Bank of Maharashtra (A Government of India Undertaking)	Rajiv Gupta	Nishant Awana

For Admission (After Notice)

6.	Comp. App (AT) (Ins) No. 117-118 of 2020	Suresh Garg Vs. Naresh Kumar Sood & Ors.	Kunal Anand Abhishek Anand Honey Satpal	Vinod Kumar Chaurasia-R1 Kunal Anand-R3
7.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Dr. KS Ravichandran (CS) S. Manjula Devi	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4

8.	Comp. App. (AT) (Ins) No. 915 of 2021	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors.	Nidhi Khanna	Dhiraj K. Totala
9.	Comp. App. (AT) (Ins) No. 897 of 2021	Anurag Kartiar (Ex-Director of Degustibus Hospitality Pt. Ltd.) Vs. Hotel Horizon Pvt. Ltd. & Anr.	Nitin Mishra	Shikhil Suri Shadab Madhu Suri
10.	Comp. App. (AT) (Ins) No. 898 of 2021	Mahavir Singhal Vs. Anr International Pvt. Ltd. & Ors.	Abhishek Kedia	Abhishek Anand Iswar Mohapatra
11.	Comp. App. (AT) (Ins) No. 913 of 2021	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva
12.	Comp. App. (AT) (Ins) No. 953 of 2021	Dheeraj Wadhawan Vs. Yes Bank Ltd. & Anr.	Mahesh Agarwal	Anamika Singh Aman Sharma Bhargav Kosuru-R1
13.	Comp. App. (AT) (Ins) No. 956 of 2021 (With Defects)	Writer Business Services Pvt. Ltd. & Anr. Vs. Ashutosh Agrawala	Misha	Pulkitesh D. Tiwari Bency Ramakrishnan- RP
14.	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	Sunil K Jain-R1 Priyanka Chouhan-R3
15.	Comp. App. (AT) (Ins) No. 982 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty
16.	Comp. App. (AT) (Ins) No. 983 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	Akash Tandon	Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik-R1 Mayur Khandeparkar Nirman Sharma-R2
17.	Comp. App. (AT) (Ins) No. 984 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1

18.	Comp. App. (AT) (Ins) No. 1061 of 2021 (With Defects)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti-R12,13, 25 & 29
19.	Comp. App. (AT) (Ins) No. 1063 of 2021 (With Defects)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors.	Samir Malik	Ashish Choudhury Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti-R12,13, 25 & 29
20.	Comp. App. (AT) (Ins) No. 998 of 2021	New okhla Industrial Development Authority Vs. Abhishek Anand	Sourav Roy	Mrityunjay Kumar
21.	Comp. App. (AT) (Ins) No. 1022 of 2021	Bank of India Vs. Naresh Seth With	Ashish Rana	Abjijeet Sinha Milan Negi
22.	Comp. App. (AT) (Ins) No. 1024 of 2021	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Abjijeet Sinha Milan Negi
23.	Comp. App. (AT) (Ins) No. 1060 of 2021	Sagar Dineshchandra Jariwala Vs. George Samuel & Ors.	Aastha Mehta	Amey Hadwale-R1 Geeta Lundwani George Samuel
24.	Contempt Case (AT) No. 26 of 2021 in Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Assets Reconstruction Company Limited Vs. Gwalior Bypass Projects Ltd. (Through Its Resolution Professional, Mr. Shailesh Verma)	Atul Sharma	Ravishankar Krishnan

For Hearing

25.	Comp. App (AT) (Ins) No. 1399 of 2019	Mascot Petrochem Pvt. Ltd. Vs. Midaas Construction Company Pvt. Ltd.	Vikas Baisya	Kundan Agarwal RK Tandon
26.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	Karan Gupta-R1 Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
27.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors. With	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4

28.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. With	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
29.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikarla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors. With	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4
30.	Comp. App. (AT) (Ins) No. 764 of 2020	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan-IRP Anuj Tiwari-R4 & R5
31.	Comp. App. (AT) (Ins) No. 60 of 2021	Amit Arora Vs. Tourism Finance Corporation of India & Anr.	Eshna Kumar	Nitin Dahiya-R1 Abhirup Dasgupta Ishaan Duggal-R2 Shilendra Singh
32.	Comp. App. (AT) (Ins) No. 275 of 2021	Raghuvanshi Refractories Vs. Desai Impex Pvt. Ltd.	Gaurav Mehta	Shagufa Salim
33.	Comp. App. (AT) (Ins) No. 359 of 2021	S.A.R.E Public Company Ltd. Vs. Sare Gurugram Pvt. Ltd. & Anr.	Pooja Mehra	Ananya Kumar Aditya Mehta-R1 Rajat Joneja-R2 Siddharth Dutta
34.	Comp. App. (AT) (Ins) No. 845 of 2021	Ramkrishna Forgings Ltd. Vs. Ravindra Loonkar Resolution Professional of ACIL Ltd. & Anr.	Raveena	Sumant Batra Anisha Mahajan Ashly Cherian
35.	Comp. App. (AT) (Ins) No. 1038 of 2021	Tricounty Premier Hearing Services INC Vs. State Bank of India & Ors.	Nikhil Saswat Acharya	Ashwini Kr. Singh Joydip Mukherjee-R1

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar